

APPELLATE TRIBUNAL FOR ELECTRICITY

**Core-4, 7th Floor, SCOPE Complex, Lodhi Road,
New Delhi -110003**

Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 03.05.2020

NOTIFICATION

Pursuant to Order No.40-3/2020-DM-1(A) dated 01.05.2020 issued by the Government of India regarding continuance of lockdown upto 17.05.2020 and in view of the Hon'ble Delhi High Court Office Order No.R-125/RG/DHC/2020 dated 02.05.2020 and in continuation to our Notification dated 16.04.2020, the Competent Authority of the Tribunal is pleased to order that the Tribunal shall hear the urgent matters/part-heard matters (as per Circular dated 02.05.2020) as are mentioned through Video Conferencing till 17.05.2020 on same terms and conditions as notified by the Tribunal in its earlier Circulars dated 25.03.2020 and 13.04.2020.

This notification issues with the approval of the Competent Authority of APTEL.

Sd/-
Dr. Ashu Sanjeev Tinjan
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.